

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SWE FASHIONS PRIVATE LIMITED Date of Commencement of Liquidation: 08-03-2022; List of Stakeholders as on Date: 09-03-2022; Name of IP: Mr. Venkata Subbarao Kalva; Process Number: 1; Last 5 digit of registration number: 10655

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	330636518	1	328666526		3069988		Annexure 3
4	Unsecured financial creditors	3	121242525	2	30569409			90673116	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	780000	1	780000				Annexure 6
7	Operational creditors (Government Dues)	5	46125102	5	46125102				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	11	68268365	11	41046897		26270483		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		21	567052510	20	447187934	0	0		